Annexure - 3

Name of the corporate debtor: RNP Marketing & Cargo Private Limited; Date of commencement of CIRP:16/12/2022; List of creditors as on: 30/12/2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

		Amount of Nature Amount Amount claim of covered covered admitted claim by by	Amount of Nature Amount Amount claim of covered covered admitted claim by by	SI. Name of Details of claim received No. creditor	Date of	receipt			1 ASREC 27/12/ (India)
Amount of Nature claim of admitted claim	Amount of Nature Amount claim of covered admitted claim by	Amount of Nature Amount Amount claim of covered covered admitted claim by by	Amount of Nature Amount Amount Whether claim of covered covered related admitted claim by by party?	s of claim received					ASREC 27/12/2022 432245410 (India)
Nature of claim	Details of clain Nature Amount of covered claim by security	Details of claim admitted Nature Amount Amount covered covered by by security guarantee	Details of claim admitted Nature Amount Amount Whether of covered covered related claim by by party?		Amount of	claim	admitted		432245410 Secured Yes
	Amount covered by security interest	Amount Amount covered by by security guarantee interest	Amount Amount Whether covered covered by by party?	Detail	Nature .				Secured
% voting share in CoC	% voting share in CoC			Amount of contingent	claim			NIL	
% voting share in CoC	% voting share in CoC		Amount of contingent claim	Amount of any mutual dues.	that may be	set-off		NIL	
% voting share in CoC	% voting share in CoC		Amount of Amount of any contingent mutual dues, that may be set-off NIL NIL NIL	Amount of claim not	admitted			NE.	
% voting share in CoC	% voting share in CoC		Amount of Amount of any claim not that may be set-off NIL NIL NIL NIL NIL	Amount of claim under	verification			NIL	
Amount of Amount of any Amount of contingent mutual dues, claim not that may be share in CoC NIL NIL NIL NIL NIL	% voting share in CoC		Amount of Amount of any claim not claim under that may be set-off NIL NIL NIL NIL NIL NIL NIL NIL	Remarks, if	•			Note 1	

of accounts of the corporate debtor, due to non-availability of the financial statements and other relevant information. Therefore, the Claim amount and constitution of *Note 1 - Claims have been provisionally admitted based on proof and document/information submitted by Financial Creditors, same could not be verified from the books CoC may undergo change subject to completion of its verification

Con March

Jitender Kothari

No. IBBI/IPA-001/IP-P00540/2017-18/

10965

IP REGISTRATION

SER NO.

Interim Insolvency Professional of CIRP of

RNP Marketing and Cargo Private Limited IP Regn. No. IBBI/IPA-001/IP-P00540/2017-2018/10965

AFA No. AA1/10965/02/210923/104532 valid upto 21/09/2023